

PATNA HIGH COURT
NOTICE

The objections filed by the candidates in respect of questions and/ or their model answers uploaded on the website of the Court on 03.04.2019 of the Preliminary Test conducted by Patna High Court on 31.03.2019 (Sunday) under District Judge (Entry Level), Direct from Bar Exam-2019 have been sustained in respect of two questions viz. Question no. **26 & 100** and other objections have been overruled.

Accordingly the model answer of question no. 26 stands changed from 'b' to 'a' and of question no. 100 from 'b' to 'd'.

By order of the Court,

Patna High Court
Dated: 15.04.2019


15.4.2019
Registrar (Appointment)